

(6)

Per Tribunal

Dt: 21/4/94

( CAMP: NAGPUR )

For want of time, this matter is adjourned for final hearing in the week commencing from 4/7/94 at Nagpur.

*Subali*  
COURT OFFICER.

Per Tribunal

Dt: 07.07.1994

(Camp at Nagpur)

For want of time, this matter is adjourned for final hearing in the week commencing from 30/8/94 at Nagpur.

*Subali*  
Court Officer.

PER TRIBUNAL

Date :

Applicant in person/by Mr. *M. Darda*

Advocate

Respondent by Mr. *R. Darda*

Counsel

For want of time by Consent / as requested by Mr. *Stanley*

The matter is adjourned to week commencing for Stanley  
A/H/O/R/D L HEARING AT *my*

*my*  
Dy. Registrar

Date: - 13-12-94

None for the applicant.  
Mr. R. Darda, Counsel for respondents.  
The application is dismissed in  
default of appearance of the applicant.  
No order as to costs.

*MR Kolhatkar*

(MR Kolhatkar)

MA

*MS Deshpande*  
(MS. Deshpande)

V.C.

Order/Judgement (despatched  
to Applicant / Respondent (s)  
on 30/12/94

*9/1/95*